

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 1 of 2013

Dated : 22nd February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Kerala State Electricity Board ... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s): Mr. M.T. George

Counsel for the Respondent(s): -

ORDER

Post the matter on **14.03.2013**. In the meantime, pleadings
be completed.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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